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CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

O.A.NO.722/95

Hon'ble Shri A.V.Haridasah, Vice-Chairman(J)
Hon'ble Shri P.T.Thiruvengadam, Member(A)

New Delhi, this 10th day of May, 1995

Shri M.L.Gupta,
s/o Late Shri Fateh Chand Mangal
Ex. Accounts Clerk
M/o Human Resources Development
(Department of Culture)
R/o 1436/98, Laxmi Bhawan
Tri Nagar, Delhi - 110 035.
(By Shri B.Goswamy, Advocate) ... Applicant

Versus

1. The Secretary
M/o Human Resource Development
C-Wing, Shastri Bhawan
New Delhi - 110 011.
2. The Joint Secretary(Vigilance)
Ministry of Human Resource Development
C-Wing, Shastri Bhawan,
New Delhi - 110 011.
3. The Director(Vigilance)
M/o Human Resources Development
(Department of Culture)
C-Wing, Shastri Bhawan
New Delhi - 110 011.
4. The Under Secretary(Vigilance)
Ministry of Human Resources Development
(Department of Culture)
C-Wing, Shastri Bhawan
New Delhi - 110 011.
5. The Deputy Secretary(Admn.)
M/o Human Resources Development
(Department of Culture)
C-Wing, Shastri Bhawan,
New Delhi - 110 011. ... Respondents

O R D E R (Oral)

Hon'ble Shri A.V.Haridasan, Vice-Chairman(J)
After making submission by the learned counsel for
the applicant, seeks permission to withdraw this application
with a liberty to seek appropriate relief before the forum
at the appropriate time. Liberty is granted. Application
is closed. No costs.

P.T. TAD

(P.T.THIRUVENGADAM)
MEMBER(A)

/RAO/

(A.V.HARIDASAN)
VICE - CHAIRMAN(J)